

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.5254
TO BE ANSWERED ON 05.04.2017**

ANTI INDIA ACTIVITIES

†5254. PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has sought help from the foreign countries to take action against the terrorist organisations and their accomplices abroad involved in Anti-India activities;**
- (b) if so, the details thereof;**
- (c) the names of the countries and type of assistance likely to be provided by them to the Government of India;**
- (d) whether India is likely to be benefited by the said initiative; and**
- (e) if so, the details thereof and the extent to which success has been achieved so far in this regard?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

- (a) India actively pursues its concerns regarding terrorism-related Anti-Indian activities through high-level political dialogue with various countries, at relevant UN meetings, during discussions of the Financial Action Task Force, in the deliberations of the Joint Working Group on Counter Terrorism held with 23 countries - including USA, UK, Russia, France, Germany, Canada and Japan - and during Joint Working Group on CT meetings with multilateral groupings such as the European Union, Bay of Bengal Initiative for Multi-sectoral Technical and Economic Cooperation (BIMSTEC) and the BRICS.**
- (b) During such discussions, India alerts senior foreign interlocutors about the security risks posed by the activities of concerned terrorist individuals and entities not only for India but also for the entire world in order to solicit their support and cooperation**

for listing of such entities and individuals under the UNSC 1267 Sanctions List process which is an important mechanism for addressing the scourge of international terrorism. Legal action against such terrorist individuals and entities is also actively pursued through the INTERPOL, Mutual Legal Assistance Treaties, Extradition Treaties and other such arrangements.

(c) India has signed Agreements with the USA (June 2016), Saudi Arabia and Qatar (February 2016), Germany (October 2015), Israel (February 2014) and Myanmar (May 2014) for facilitating sharing of information related to terrorism and terrorist activities. Since 2014, the Financial Intelligence Unit (FIU) in the Ministry of Finance, Government of India, has signed 36 MoUs with its counterparts for exchange of information related to terror funding. The FIU is a member of the Egmont Group (which has a membership of 152 countries) since May 2007 and uses this network for information sharing.

(d) & (e) India's engagement on terrorism-related issues has helped to sensitize key foreign interlocutors about the role of Pakistan in conducting/instigating cross-border terrorism in India. It has also facilitated sharing of our concerns about the emergence of Af-Pak region as an epicentre of terrorism, countering the false propaganda being disseminated by Pakistan on violations of human rights in J&K, alerting Indian agencies about the assessment of foreign counterparts regarding various threats posed to India's security, expediting Mutual Legal Assistance and extradition requests, controlling drug trafficking and Fake Indian Currency Notes (FICN) and for emphasizing the importance of early adoption of a Comprehensive Convention on International Terrorism (CCIT) under the auspices of the UN.

Dialogue and exchanges with various foreign representatives held at the above fora has also helped in deepening of contacts for exchanging actionable intelligence and information between Indian security agencies with their counterparts in other countries and also with the designated representatives of foreign missions in New Delhi; upgrading CT infrastructure and expertise; strengthening of cooperation for addressing financing of terrorism including under the FATF; sharing of best practices; facilitating greater exposure to innovative technology and expertise for CT operations by the Indian National Security Guard and Indian Anti-Terrorism Squads through deepening of contacts between concerned Indian agencies and their foreign counterparts.
